

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/548/ (IB)/2017  
NAME OF THE PETITIONER(S) : NITHESA TRADERS  
NAME OF THE RESPONDENT(S) : NAACHIAR PAPER BOARDS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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		REPRESENTATION BY WHOM	
1.	ROHAN RADHAKRAN	Counsel for Petitioner	ROD-1

**ORDER**

Counsel for petitioner present and prayed time for making submissions. Time is extended at request. Put up on 27.11.2017 at 10.30 A.M.

-sel-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)